

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL No. 190 of 2015 & IA No. 324 of 2015 &
APPEAL No. 272 of 2015 & IA No. 440 of 2015**

Dated: 16th November, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr.I. J. Kapoor, Technical Member**

In the matter of :

APPEAL No. 190 of 2015 & IA No. 324 of 2015

M/s Maithon Power Ltd.

... Appellant(s)

Vs.

West Bengal Electricity Regulatory Commission & Anr.

... Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Vishal Anand
Mr. Janmali M.

Counsel for the Respondent(s) : Mr. Pratik Dhar, Sr. Adv.
Mr. C.K.Rai
Mr. Umesh Prasad for R-1

Mr. M.G. Ramachandran
Ms. Anushree Bardhan for R-2

APPEAL No. 272 of 2015 & IA No. 440 of 2015

M/s Maithon Power Ltd.

... Appellant(s)

Vs.

Jharkhand State Electricity Regulatory Commission & Anr.

... Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Vishal Anand
Mr. Janmali M.

Counsel for the Respondent(s) : Mr. Farrukh Pashee for R-1

Mr. M.G. Ramachandran
Ms. Anushree Bardhan for R-2

:2:

ORDER

We have heard learned counsel for the State Commission in Appeal No. 272 of 2015 as well as the Appellant.

List these matters for further hearing on **09.01.2017 at 2.30 p.m.**

(I.J. Kapoor)
Technical Member
mk/sh

(Justice Ranjana P. Desai)
Chairperson